

II. Ministry of Rural Development (Department of Land Resources)

12. Implementation of Digital India Land Records Modernization Programme (DILRMP)

III. Ministry of Panchayati Raj

13. SVAMITVA (Survey of Villages Abadi and Mapping with Improved Technology in Village Areas Scheme)

14. Implementation of Rashtriya Gram Swaraj Abhiyan (RGSA)

15. Status of Digitization of Gram Panchayats

No. 7508

Committee Section (T&T)

Selection of subjects by the Standing Committee on Transport, Tourism and Culture

The Standing Committee on Transport, Tourism and Culture has selected the following subjects for examination during the year 2023-24:-

- (i) Operation and Maintenance of National Highways and Management of Toll Plazas;
- (ii) Review of Progress of e-Mobility Infrastructure and Growth of e-Vehicles;
- (iii) Encroachment on Right of Way (RoW) and Unauthorised Access on National Highways;
- (iv) Review of Implementation of UDAN Scheme and Advanced Landing Grounds;
- (v) New International Airports: Concerns of Economic Viability and Prospects;
- (vi) National Mission on Cultural Mapping and Roadmap, and welfare of local artistes;
- (vii) Status of Ship building, Ship Repair and Ship breaking industries in the Country;
- (viii) Improvement of Maritime Education and Training Facilities; and
- (ix) Examination of Draft National Tourism Policy.

No. 7509

Standing Committee on Labour, Textiles and Skill Development Branch

Selection of Subjects by the Standing Committee on Labour, Textiles and Skill Development (2023-24)

The Standing Committee on Labour, Textiles and Skill Development have selected the following subjects for examination during the year 2023-24:-

(I) MINISTRY OF LABOUR AND EMPLOYMENT

1. Implementation of the Labour Codes.
2. Working Conditions and Welfare Measures for Mine Workers, including Unauthorised Mines and assessment of working of Directorate General of Mines Safety (DGMS).
3. Contractual Appointments/Deployments and Implementation of Labour Laws concerning the welfare of Contract/Casual Workers in Government Organisations/Public Sector Undertakings/Public Sector Banks/Establishments.
4. Implementation of Welfare measures for Plantation Workers.
5. Functioning of the Employees Provident Fund Organisation (EPFO) with special reference to

- operation of the EPF Pension Scheme and Management of Corpus Fund.
6. Functioning of Central Board for Workers Education.
 7. Implementation of Centrally Sponsored Schemes.
 8. National Policy on Child Labour – An assessment.
 9. Identification and Rehabilitation of Bonded Labour.
 10. Implementation of prescribed minimum Wages in various Employment Sectors.
 11. Social Security and Welfare Measures to provide old age protection to Unorganised/ Informal Sector Workers including Gig/Scheme Workers, Street Vendors, Stone Crushers, Fishermen and Workers in IT and Telecommunication Sectors
 12. Safeguards and measures for protecting the interest of overseas contract workers and the Returnees, particularly in the Middle East Region.
 13. Employment Generation Programmes - A Review.

(II) MINISTRY OF TEXTILES

1. Development and Promotion of Jute Industry.
2. Skill Development vis-à-vis Manufacturing and Upgradation in Textiles Sector.
3. Challenges/Opportunities in Indian Textile Industry.
4. Development of Cotton Sector.
5. Schemes/Programmes of Central Silk Board for Development and Promotion of Silk Industry.
6. Status/Performance of Handloom Sector.
7. Status and Reforming of Powerloom Sector.
8. Performance of Marketing Agencies of Handlooms and Handicrafts.
9. Functioning of National Textile Corporation (NTC).

(III) MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

1. National Skills Qualifications Framework – An Assessment.
2. Functioning of National Skill Development Corporation (NSDC).
3. Implementation of Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Project.
4. Skill Training in Food Processing, Agriculture and Allied Sectors.
